

1177-IN) which was operative from 4/82 to 6/91 for an assistance of US \$ 220 Million. An amount of US \$ 187.9 Million has been reimbursed upto 3/91 for the credit as a whole. The position of progress of the project as on 3/91 is as under:

I. Physical Progress

- (i) *Earth dam*: About 93% of the earth work in saddle dam I, II and III has been completed.
- (ii) *Rockfill dam*: About 95% work has been completed.
- (iii) *Masonry dam*: The work of construction of masonry dam including raising of R.C.C. pier over spillway has been completed. The spillway gates have been fabricated.

Canals

Right Bank Main Canal (48 Km.) about 95% work completed.

Left Bank Main Canal (50 Km.) upto 32 Km. earth work (98%) and structure (100%) completed. In balance reach earth work 65% completed.

II. Financial Progress

Latest estimated cost	Rs. 692.88 crores
Expenditure upto VII Plan	Rs. 300.17 crores
Expenditure during 1990-91	Rs. 41.00 crores
Outlay recommended by the Working Group of Planning Commission.	Rs. 50.00 crores

III. Potential

Ultimate potential	3,92,000 hectares
Potential created upto VII Plan	1,01,000 hectares
Anticipated achievement 1990-91	12,000 hectares

The project is scheduled to spillover beyond 1995.

[English]

Inquiry into Meham Incident

3894. SHRI S.B. SIDNAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any inquiry has been instituted to probe into the violence that took place during Meham Assembly bye-election; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) The Commission was to make an inquiry with respect to the following matters:

- (a) the circumstances immediately preceding and resulting in the death, during the night of 16th/17th May, 1990 of Shri Amir Singh, one of the candidates in the bye-election to the Haryana Legislative Assembly from Meham Constituency;
- (b) facts relating to the violent incidents in village Madina and the role of the police authorities therein; and
- (c) any other matter connected therewith or incidental thereto.

[Translation]

Construction of Barrage over Ganga at Kanpur

3895. SHRI KESRI LAL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Uttar Pradesh has since submitted to the Union Government the modified project report relating to construction of barrage over Ganga at Kanpur; and

(b) if so, the details thereof and the time by which the project is likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) The modified report for construction of barrage over Ganga at Kanpur has not been received from the Government of Uttar Pradesh in Central Water Commission. While the barrage will enable water supply to Kanpur city, cooling water supply for power house and dry weather flow along the ghats of Kanpur, the details and the cost can be quantified after the modified proposal is formulated.

[English]

Cotton Production

3896. SHRI M. R. KADAMBUR

JANARTHANAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the estimated production of cotton in cotton producing States during 1990-91;

(b) whether the Government propose to increase the support price of cotton; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The estimates of cotton production for major producing States for 1990-91 are given in the attached Statement.

(b) Yes, Sir.

(c) The recommendations of the CACP on the subject have been received. The Government is likely to announce its decision shortly.

STATEMENT

Estimated Production of Cotton in Cotton Producing States during 1990-91

State	Estimated Production (in thousand bales of 170 kgs each)
1. Andhra Pradesh	1250
2. Gujarat	1390
3. Haryana	1050
4. Karnataka	654
5. Madhya Pradesh	381
6. Maharashtra	1880
7. Punjab	1909
8. Rajasthan	918
9. Tamil Nadu	530
10. Others	38
All India	10,000

Waiting List for New Telephone Connections in Maharashtra

3897. SHRI PRAKASH V. PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of persons on the waiting list for telephone connections in Maharashtra, district-wise; and

(b) the steps taken to clear the waiting list?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The information is given in the attached Statement.

(b) The expansion plans have been drawn for clearing the waiting list progressively by March 1995.

STATEMENT

Number of persons on waiting list district-wise in Maharashtra as on 31.7.1991

S No.	Name of District	Waiting List
1.	Ahmednagar	6867
2.	Amravati	4439
3.	Aurangabad	11404
4.	Akola	3467
5.	Bhandara	1867
6.	Buldana	1344
7.	Bood	1213
8.	Chandrapur	2563
9.	Dhule	2622
10.	Gadchiroli	66
11.	Jaigaon	5779
12.	Jalna	1570
13.	Kalyan	29644
14.	Kolhapur	10946
15.	Latur	2506
16.	Nanded	3076
17.	Nagpur	24978
18.	Nasik	12437
19.	Osmanabad	632
20.	Parbhani	952
21.	Pune	46925
22.	Raigad	1987
23.	Ratnagiri	1978
24.	Sindhurg	477
25.	Satara	5141
26.	Sangli	5276
27.	Solapur	7123
28.	Wardha	1112
29.	Yavatmal	1097
30.	Bombay excluding Thane and Bhyander	214036
31.	Thane and New Bombay in Thane District	29219
32.	New Bombay area in Raigad District	1320
Total		444063

[Translation]

Rehabilitation of Indians Leaving Abroad

3898. SHRI KASHIRAM RANA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the total number of Indians who had to leave the country where they were residing for several years during the last two years, country-wise; and

(b) the details of the steps taken by the Government to rehabilitate those Indians in those countries itself?